दायित्वहीन कार्य करने के गम्भीर कारण हैं। इनकी तरफ आपका ध्यान जाना चाहिए, लेकिन ऐसा मुझे नहीं लगता है कि इस तरफ आपने कभी सोचा है। . . . (**व्यवधान**) . . .

अध्यक्ष मोहदय : कोई सवाल है, तो करिए।

. . . . (**व्यवधान**) . . . .

श्री दौलत राम सारण : आपने वक्तव्य में कहा है कि उद्दंड तत्वों के खिलाफ कार्यवाही की गई। लेकिन इन उद्दंड तत्वों के साथ विनम्र और अनुशासनप्रिय पुलिसकर्मियों की सहानुभूति और सहयोग होने का क्या कारण है? वे उनके साथ क्यों मिल गए।

आपने अपने वक्तव्य में यह भी कहा है कि उनकी वास्तविक शिकायतों को दूर करने के लिए निकट से निगरानी रखी जा रही है तो यह निकट से निगरानी रखने की कौन सी नई एजेंसी आपने स्थापित की है।

आपने यह भी कहा है कि अनुशासन-हीनता रोकने के लिए सरकार दृढ़संकल्प है। इस संकल्प का क्या आधार है और क्या मुद्दे हैं, इनके बारे में मंत्री जी बताने का कष्ट करें।

इसके अलवा पुलिस कमीशन, धर्मवीर कमीशन और अन्य कई कमेटियों की स्थापना की गई। इन सब की सिफारिशों पर कब तक आप कार्यवाही कर देंगे और पुलिस कमीशन के सुझावों के अनुरूप आप क्या रूपरेखा बना रहे हैं, शार्ट टर्म और लांग टर्म, दोनों के बारे में मंत्री महोदय तफसील से बताने का कष्ट करें।

क्या सरकार के ध्यान में यह बात आई है कि समाचार पत्रों के अग्रलेखों और टिप्पणियों में बताया गया है कि हरियाणा, बम्बई तथा अन्य स्थानों में पुलिस अशांति, असंतोष, अनुशासनहीनता का प्रमुख कारण उनकी उचित एवं अविलम्बनीय महत्व की मांगों की लगातार उपेक्षा, अनसुनी और पुलिस बल तथा पुलिस प्रशासन का राजनीतिक दलीय स्वार्थों व्यक्तिगत निहित स्वार्थों में दुरुपयोग और उचित पुलिस कार्यों में हस्तक्षेप को बताया है। क्या ये बातें आपके ध्यान में हैं? इन सब बातों का उत्तर मंत्री महोदय देने का कष्ट करेंगे।

MR. SPEAKER: Before I call upon the Minister to reply, Madam Prime Minister will make a statement.

DR. SUBRAMANIAM SWAMY (Bombay North East): Are you replying to him or are you making a statement?

THE PRIME MINISTER (SHRIMATI INDIRA GANDHI): I am in the hands of the Hon. Speaker.

DR. SUBRAMANIAM SWAMY: O.K. Whatever he says, you will do.

SHRIMATI INDIRA GANDHI: That is right.

18.08 hrs.

STATEMENT RE: ISRAELI INVASION OF LEBANON

THE PRIME MINISTER (SHRIMATI INDIRA GANDHI): No event in recent years has pained and shocked humankind as the Israeli invasion Lebanon, the atrocities committed there and the brutal, heartless and merciless massacre of the civilian population.

A matter of even greater shame is the state of helplessness of the international community in dealing with a Member of the United Nations who has unabashedly invaded another Member State. The Security Council has passed unanimous resolutions calling for a ceasefire and withdrawal. These have been arrogantly ignored. World leaders have condemned these actions. This has had no impact on Israel. While withdrawing its military presence from West Beirut, the PLO was guaranteed protection of the Palestinian civilian

[Shrimati Indira Gandhi]

population. Nevertheless, over 1000 defenceless men, women and children were massacred in a manner reminiscent of the atrocities committed during World War II. Even those who have been sympathetic to Israel and people in Israel itself are protesting against such deeds. We have heard of PLO prisoners being tortured in Israel.

As hon. Members are well aware, there has been massive public sympathy in India for the unimaginable sufferings of the Palestinian people. Our hearts and sympathies go out to them. Their lands were forcibly occupied. They are homeless, having been driven out of their hearths and homes. For over three decades theirs has been a life of humiliation, misery and suffering.

We view this Israeli aggression and their acts of genocide with abhorrence. We have made our views known in public, at the United Nations, and in many chancelleries of the world. I have written to several world leaders. I have personally spoken to others whom I have met since the Israeli aggression. If universally accepted norms of international law and behaviour are to be observed and respected, as they must be, then due value must be placed on human life and property whether in Europe, America, Africa or Asia, and global peace, stability and security must not be further jeopardised. We have to work collectively for a just, equitable and durable solution.

A sense of urgency is essential. A very heavy price has been paid in the form of military destruction, loss of human lives, and sufferings of hundreds of thousands of helpless human beings. Even today the atmosphere in West Asia is increasingly surcharged with emotions of anger and hatred, of revenge and reprisals. All this must be ended. The use of force has never brought any lasting solution. Destruction and killing is self-defeating. The interest of all peoples is to live in an atmosphere of co-operation and friendship. We cannot covet or retain what does not belong to us. We must not deny to others their rights and what is theirs. Lands forcibly occupied must, therefore, be vacated. People who have been uprooted and rendered homeless must be rehabilitated and provided a State of their own. Countries in the region must be assured of their security within internationally recognised frontiers.

Therefore we appeal to all, particularly those in a position to influence Isreal, to spare no effort in prevailing upon Isreal to withdraw from Lebanon without delay. This must be the first step in a long process of finding a solution to the larger problem. Our foremost priority must be to work collectively in initiating a new peace process towards a comprehensive and final settlement.

The tragedy of Lebanon has been grafted on the tragedy of Palestine. The UN Peace Keeping Forces and others are there. There exist several resolutions of the United Nations Security Council and General Assembly, and lately there have also been some noteworthy plants and proposals. We welcome any efforts towards a peaceful settlement. We have in initiate and encourage trends of conciliation and negotiations. The parties directly involved, which must include the PLO, need to play a major role and these efforts should also have the full involvement and support of the supar powers. I should like to assure Hon'ble Members that India will not be found wanting in this regard.

SHRI SATYASADHAN CHAKRABORTY (Calcutta South): The Americans guaranteed security to P.L.O. Why do you not condemn the Americans? Philip Habib guaranteed security to Palestinians there. On that condition they were there.

MR. SPEAKER: Please sit down.

SHRI SATYASADHAN CHAKRABORTY: There is no mention of that thing that there was guarantee by the Americans.

PROF. RUP CHAND PAL: There should be discussion.

MR. SPEAKER: Rules do not allow. So simple it is.

(*Interruptions*)

MR. SPEAKER: Professor, you are an educated person. You know what the rules are. What is the fun? You can give notice. Because rules do not permit I cannot allow. I go by the book.

SHRI SUNIL MAITRA (Calcutta North East): Is there any objection for discussion?

(*Interruptions*)

SHRI SATYASADHAN CHAKRABORTY: There was guarantee by the Americans. (*Interruptions*)

MR. SPEAKER: Professor, you are un-necessarily doing all this. What is the fun of it? You are transgressing the rules. I cannot allow.

SHRI SATYASADHAN CHAKRABORTY: I want to draw your attention. Why is the Government of India not.... (*Interruptions*)

MR. SPEAKER: If a Professor does like this, what can I do?

(*Interruptions*)

MR. SPEAKER: You must dictated by the sense of the rules.

18.13 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANT—CONTD.

REPORTED DISCONTENTMENT AMONG POLICE PERSONNEL IN VARIOUS STATES AND ACTION TAKEN BY GOVERNMENT.

गृह मंत्री (श्री प्रकाश चन्द्र सेठी): माननीय सारण जी ने बहुत सारी बातें दोहरायी हैं जो पहले अन्य माननीय सदस्यों ने कहीं हैं। मैंने अभी बताया कि 1979 की पुलिस रिपोर्ट आने के बाद क्या क्या कार्यवाही की गई है। और....

DR. SUBRAMANIAM SWAMY: Is he making a statement on Israel?

SHRI P. C. SETHI: I am replying to Shri Saran.

उसमें से जो सिफारिशें मुख्य मंत्रियों के सम्मेलन में तय की गई थीं उसके बारे में मैंने अभी जानकारी दी है और शेष रिपोर्ट का जो उन्होंने जिक्र किया वह मैंने बताया। बाकी अभी और रिपोर्ट 1981 में प्राप्त हुई है और सरकार के विचाराधीन नहीं है। मैं उनकी इस बात से सहमत हूं कि पुलिस विद्रोह कोई मामूली खतरा नहीं है और इसको हमको साधारण तौर पर नहीं लेना चाहिए। इसलिए पुलिस विद्रोह न हो, इसको हमें दोनों तरह से देखना है कि उनकी जो वाजिब शिकायतें हैं, उसकी भी पूर्ति हो और उसके साथ ही साथ उन में जो डिसिप्लिन का सवाल है, वह भी रहे।

उन्होंने और भी कुछ घटनाओं का जिक्र किया है, जिसका इस सवाल से संबंध नहीं है, पुलिस के द्वारा बलात्कार व दूसरी जो घटनाएं होती हैं, और उसका दलीय उपयोग होता है, मैं पहले ही बता चुका हूं कि पुलिस का दलीय उपयोग नहीं किया जाता है और जहां कहीं पुलिस के खिलाफ इस प्रकार की शिकायतें आती हैं, उनकी जांच की जाती है। उन्हें मालूम है कि इस संबंध में कई अधिकारी सस्पेंड किए गए हैं और उनके खिलाफ कार्यवाही की गई है।

अध्यक्ष महोदय: श्री हरिकेश बहादुर

श्री हरिकेश बहादुर: अध्यक्ष महोदय,

(**व्यवधान**)

श्री जगपाल सिंह (हरिद्वार): अध्यक्ष महोदय, मैं एक चीज कहना चाहता हूं।

MR. SPEAKER: No. You cannot raise. The Rule does not allow. Why are you violating the rules?

(**व्यवधान**)